

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 9/RP/2015

Subject : Review under Section 94(f) read with Regulation 103(1) of the CERC (Conduct of Business) Regulations 1999 of Order dated 7.5.2015 of the Central Electricity Regulatory Commission in Petition no. 68/MP/2013 in the matter of revision of pooled lignite price on account of inclusion of Mine-II Expansion lignite cost for the period from 2010- 11 to 2013-14.

Petitioner : NLCIL

Respondent : TANGEDCO and 3 Ors

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms Swapna Seshadri, Advocate, NLCIL
Shri Anand K. Ganesan, Advocate, NLCIL
Ms. Ritu Apurva, Advocate, NLCIL
Ms. Karthikeyan Murugan, Advocate, NLCIL
Ms. Anusha Nagarajan, Advocate, TANGEDCO
Shri Rahul Ranjan, Advocate, TANGEDCO

Record of Proceedings

Based on the consent of the parties, the hearing of the petition was adjourned. The Review Petition shall be listed along with Petition No. 223/MP/2022, for hearing on **6.2.2025 at 2.30 pm.**

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

